



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/_1504/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-III,
Kamrup(M), Guwahati.

Dated Guwahati, the 11th March, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK3/2/14/PJ/67/20 Dtd. 07.03.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 12.03.2020, has been granted. The Counsellor, Family Court No.III, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/1505/A, dated 11.3.2020

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

11/3/2020

JT. REGISTRAR (VIGILANCE)

Rdss